

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 6354 of 2014**

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

10/Dated: 25th June, 2020

Heard learned counsel for the parties through V.C.

At the request of the learned counsel for the petitioner,
put up this case on 8th July, 2020 by way of last chance.

Amardeep/

(Deepak Roshan, J.)